

Year	Quantity (in Million Metric Tonne)	Payment (in Rs. crore)
2009-10	159.2	375277
2010-11	163.6	455276
2011-12*	171.7	672220
2012-13 (April-December 2012)*	134.02	566852

\* Provisional data.

*Source:* Oil Companies & Directorate General of Commercial Intelligence and Statistics (DGCIS) as compiled by PPAC.

The countries; from where the crude oil was imported during the said period; are Saudi Arabia, Iraq, Kuwait, Iran, UAE, Qatar, Oman, Yemen, Neutral Zone, Syria, Nigeria, Angola, Egypt, Algeria, Equatorial Guinea, Sudan, Congo, Cameroon, Ivory Coast, Libya, Gabon, Chad, West Africa, Malaysia, Brunei, China, Singapore, South Korea, Japan, Venezuela, Brazil, Colombia, Ecuador, Panama, Azerbaijan, Kazakhstan, Russia, Mexico, Canada, Albania, Norway, Turkey, UK and Australia.

(b) Several measures have been taken by the Government/Oil Public Sector Undertakings to accelerate the production of crude oil in the country which includes the following:

- (i) Carving out more and more areas for exploration for offer under various rounds of New Exploration Licensing Policy (NELP)/Open Area Licensing Policy (OALP).
- (ii) Implementation of New Technologies such as horizontal well drilling etc.
- (iii) Application of Enhanced Oil Recovery (EOR)/Improved Oil Recovery (IOR) techniques for increasing recovery factor from existing fields.

#### **Change in priority list of gas allocation**

3235. SHRI SANJAY RAUT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Ministry has asked the empowered Group of Ministers to change the priority list for allocation of natural gas as many power plants are facing the possibility of a shut down due to huge shortage of the fuel;

(b) if so, the details thereof; and

(c) whether the Ministry is mulling to push for pooling the price of imported and domestic gas?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) The report of the Inter-Ministerial Committee to formulate a policy for pooling of natural gas & devise pool operating guidelines to make the policy operational has been examined by the Ministry of Petroleum & Natural Gas. However, the scheme of pooling has not been implemented due to several operational difficulties.

#### **HPCL Refinery in Rajasthan**

3236. SHRI NAND KUMAR SAI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Hindustan Petroleum Corporation Limited (HPCL) proposes to set up a refinery-cum-petrochemical complex in Rajasthan;

(b) if so, the details thereof;

(c) the details of the salient features of the said complex;

(d) the estimated capital investment likely to be incurred in setting up of the said complex; and

(e) the time by which the production is likely to be started from the said refinery?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Hindustan Petroleum Corporation Limited (HPCL) has signed a Memorandum of Understanding (MoU) with Government of Rajasthan for setting up of a 9 Million Metric Tonnes Per Annum (MMTPA) Refinery-cum-Petrochemical Complex at Barmer in the State of Rajasthan.